NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI, K, ANANTH	HA PADMANABHA SWAMY, MEMB	ER – JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/462/ (IB)/2017	
NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S)	: KABHIRAMI FABTECH (I) PVT LTD : CETHAR LIMITED	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
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ORDER

Counsel for Petitioner present. Counsel for Respondent present. Counsel for Petitioner submitted that the Division Bench of Chennai appointed an IRP in CP/511/2017 dated 19.07.2017. Copy of the order was filed and the same is taken on record. Perused. In the circumstances, Petitioner is directed to approach the IRP and make his submission. In the circumstances, the matter is **closed**.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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